

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 757  
ANSWERED ON FRIDAY THE 14TH DECEMBER, 2018  
AGRAHAYANA 23, 1940(SAKA)  
SFIO Probe**

**QUESTION**

**757. SHRI R. GOPALAKRISHNAN:**

**Will the Minister of CORPORATE AFFAIRS**

**कारपोरेट कार्य मंत्री**

**be pleased to state:**

- (a) whether the Government has taken efforts to step up further the scam cases involving Mumbai based diamond jewellers and a leading private bank in the country through Serious Fraud Investigation Office (SFIO) and to expedite the probe;**
- (b) if so, the details and the present status of the probe; and**
- (c) the time by which the probe will be complete and the absconders will be held?**

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE  
AND CORPORATE AFFAIRS**

**(SHRI P. P. CHAUDHARY)**

**विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री (श्री पी. पी. चौधरी)**

**(a) & (c): The Ministry has ordered investigation into the affairs of 114 entities directly or indirectly associated with jewellers Mr. Nirav Modi, Mr. Nishal Modi, Smt. Ami Nirav Modi and Mr. Mehul Chinubhai Choksion 17.02.2018 and has assigned the same to Serious Fraud Investigation Office (SFIO) with most of these entities having their registered offices in Mumbai /Maharashtra. SFIO has not yet submitted the investigation report to the Central Government.**

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